

ÚITEM NO.81 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 6461/2016
ARCHNA Petitioner(s)

VERSUS
DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)
(with interim relief and office report)
Date : 05/10/2016 This petition was called on for hearing today.
For Petitioner(s)
Petitioner-in-person, Adv.

For Respondent(s)
Mr. Rohitash Singh Nagar, Adv.
Ms. Rekha Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps to be taken for service of respondent Nos.1 to
6 and 8 within two weeks. Notice thereafter be issued.
Dasti, in addition, is allowed.
Four weeks time is granted to respondent No.7 for filing
counter affidavit.
List again on 6.12.2016.

(PAWAN DEV KOTWAL)
Registrar